

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gurdaspur Overseas Limited Date of Commencement of Liquidation: 30-06-2022; List of Stakeholders as on Date: 31-10-2022; Name of IP: Mr. Madan Gopal Jindal; Process Number: 1; Last 5 digit of registration number: 10352

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	3339911267.20	3	3339911266				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	791442621	4	791442621				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	126793063.75	5	126776563				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		12	4258146951.95	12	4258130450	0			